

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/29/9/AMR/2023		9 of IBC	B.D Steels Private Limited Vs. M/s. Likhita Energy Systems Private Limited

ORDER

Present: Ms JVL Bharathi, Ld. Counsel for the OC.

Ms. S. Kavitha Rani, Ld. PCS for the CD.

Written submissions of the CD not filed. Written submissions of the CD are to be filed within 3 days, otherwise matter will be Reserved for Orders on the next date of hearing. List the matter on 08.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**